

FORM NO. @
(See Rule 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH.

ORDER SHEET

Orginal Application No. 15/2006

Misc. Petition No. _____

Contempt Petition No. _____

Review Application No. _____

Applicant(s) B. N. Barman

Respondent(s) MoI, Dars

Advocate for the Applicants A.R. Sikdar and J.A. Azad

Advocate for the Respondent(s) Mr. G. Baishya, Sr. CGSC
Rly St. Counsel

Notes of the Registry	Date	Order of the Tribunal
	24.01.2006	Present : Hon'ble Sri K. V. Sachidanandan, Vice-Chairman.

This application form
is filed/ on 01/01/2006
deposit Rs. 10/-
No. 26G. 317959.
Dated..... 16.1.06.

N Smita
Dy. Registrar

Slips taken
2 sets

Mr. A.R. Sikdar, learned counsel for the applicant and Mr. G. Baishya, learned Sr. C.G.S.C. for the respondents are present.

The applicant's claim is, that he was appointed as Postman and confirmed in service on 01.01.1967 and continuously serving without any break till March 1983. Thereafter, the applicant took leave on medical ground and after getting recovery, the applicant went to the office for joining, but he was not permitted. According to the applicant, on attaining the age of superannuation he applied for retirement benefits. Aggrieved by the said inaction, the applicant has filed this O.A.

Contd/-

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24.01.2006

When the matter came up for hearing, Mr. G. Baishya, Sr. C.G.S.C. took notice on behalf of the respondents and would like to get instructions from the respondents. Let it be done.

Post on 28.02.2006.

Notice & order
Sent to D/Section
for issuing to
resps. nos. 4 to 6
by regd. A/D post.

(cc) D/No. 186 to 190
2/2/06

Vice-Chairman

DT: 3/2/06 28.2.2006

Considering the larger issue involved in the case, the O.A. is admitted. Four weeks time is granted to the respondents to file written statement. Post on 28.3.2006.

27-2-06

① Service report are awaited.

② No. Reply has been filed.

Vice-Chairman

28.03.2006

Mr. G. Baishya, learned Sr. C.G.S.C. for the respondents sought for four weeks time to file reply statement. Let it be done.

Post on 21.05.2006.

Notice duly served
on resp. no. 1.

27/2/06

Notice duly served
on resp. nos. 5, 3, 4.

27/3/06

No W.L.S. has been filed.

1-5-06
mb

No W.L.S. filed.

bs

No. W.L.S. has been filed.

say 6.6.06

Vice-Chairman

02.05.2006

Mr. G. Baishya, learned Sr. C.G.S.C. for the respondents wanted time to file reply statement. He also submitted that it was sent for vetting. Let it be done.

Post on 07.06.2006.

Vice-Chairman

7.6.2006 Prayer is again made on behalf of Mr. G. Baishya, learned Sr. E.G.S.C. for time to file reply statement. It is seen from the proceedings that four chances have already been availed of by the respondents to file reply statement but the same is not forthcoming. It is very sorry state of affairs. However, as a matter of last chance four weeks further time is granted to the respondents to file reply statement.

Post on 22.6.2006.

Vice-Chairman

22.06.2006 Present : Hon'ble Sri K.V. Sachidanandan
Vice-Chairman.

The applicant who was appointed as Postal Assistant and posted at Sub-Post Office, Laban at Shillong, Meghalaya in the month of April, 1964. The applicant's service was confirmed w.e.f. 01.01.1967 and continuously serving without any break till March 1983. Thereafter, he took leave on medical ground and after getting recovery went to join in the office but his joining was not allowed. The applicant on attaining the age of superannuation, applied for retirement benefit, which was not considered. Aggrieved by the said action of the respondents, he has filed this application seeking the following reliefs:-

- "i) That this Hon'ble Tribunal may kindly be pleased to pass an order granting pension benefit treating his service period 1983 to 1993 as on Medical leave for which he submitted medical certificates and all other consequential benefit in the interest of justice.

Contd/-

Contd/-
22.06.2006

ii) To pass any other order or orders as deemed fit and proper by the Hon'ble Tribunal in the interest of justice."

Heard Mr. A.R. Sikdar, learned counsel for the applicant and Mr. G. Baishya, learned Sr. C.G.S.C. for the respondents.

Counsel for the respondents submitted that he has already filed written statement. At this juncture, learned counsel for the applicant submitted that he will be satisfied if a direction is given to the Respondent No. 5 to dispose of the annexure - 5 representation dated 17.12.2005 and pass appropriate order and communicate the same to the applicant within a time frame. Counsel for the respondents submitted that he has no objection.

In the circumstances, I direct the Respondent No. 5 or any other competent authority to consider and dispose of the annexure - 5 representation dated 17.12.2005 and pass appropriate order and communicate the same to the applicant within a time frame of two months from the date of receipt of copy of this order.

27.6.06
Copy of the order
has been sent to
the Office for
issuing the same to
the applicant as
well as to the Mr. C.G.S.C.

The O.A. is disposed of as above. No order as to costs.

Vice-Chairman

fmb/

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH, GUWAHATI

O.A. NO. 15 OF 2006

Sri Birendra Narayan Barman

Applicant

-vs-

Union of India & Ors... Respondents

The written statement on behalf of
the Respondents above named -

WRITTEN STATEMENT OF THE RESPONDENTS

MOST RESPECTFULLY SHEWETH:

i. That with regard to the statements made in paragraph i of the instant application the answering respondents beg to state that the applicant is not entitled to have any retirement benefit, since he was not formally appointed as postman and nor he was retired either on superannuation or on invalidation as required in Central Civil Service (Pension) Rules, 1972. He worked as Group-D and officiating postman also on temporary basis, as mentioned in 6th line of paras 4.2 of the OA, for sometime, in the Department, during the period of w.e.f. 01.4.64. Last of all, he worked as officiating postman at Rilbong Post Office for a certain period upto 31.3.1980. As such his contention that he

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2000-2001
BEGINS
BENCH OF THE CHIEF

Lankshri Kanta Barman

Filed by the respondent
through Gopinath

Ex Class

02.6.06
22.2.28

completed about 20 years of qualified service as postman
is baseless and untrue.

2. That with regard to the statements made in paragraph 2 of the instant application the answering respondents have no comment.

3. That with regard to the statements made in paragraph 3 of the instant application the answering respondents beg to state that the instant OA is not maintainable in its present form and it may be summarily rejected as time barred since the applicant has appeared in the picture and preferred his claim for "Retirement Benefit" only after gap of about 25 years without rendering required service under the Government.

4. That with regard to the statements made in paragraph 4.1 of the instant application the answering correspondents have no comment.

5. That with regard to the statements made in paragraph 4.2 of the application the respondents beg to state that the contention of applicant that he was appointed as postman (Class-IV category) is not correct at all. There is no such category of postman in this Department. In the Department of Post, India the Postman Category belongs to Group-C i.e. class III Category. Further the respondents state that there is the head post office, named "Shillong G.P.O." and no Sub Post Office named Shillong" was in existence in the year,

1964, where the applicant claimed as posted at that time. The genuineness of the documents as so called "Service confirmation letter" annexed by the applicant as Annexure-1 in the instant OA could not be confirmed as the office copy of such a letter is not available on records. Further respondents stated that in the said document, the name & designation of the applicant under Sl.No.9 is shown as "Shri Birendra Kumar Barman, ED Messenger, Laitumukhrah. An E.D. Messenger of the department of Post is not entitled to any "Retirement Benefit" at all. The claim of the applicant that he was appointed as postman (Class-IV Category) and was posted at Sub Post Office at Shillong, Meghalaya in the month of April, 1964 is not supported by the document and the same is concocted and false and as such, the application is not acceptable and is liable and is liable to be dismissed.

6. That as regards to the statements made in paragraph 4.3 of the application the answering respondents beg to state that the contention of the applicant is not correct nor it is supported by any documentary evidence that he approached to the superintendent of Post Office for any purpose. The applicant did not respond or react even to the Arbitration Notice forwarded to him by the then Sr. Supdt. of Post Offices, Meghalaya, Shillong vide letter No. B1/C-operative dtd. 8.1.87 annexed by the applicant as Annexure - 2 in the

Contd...P/-

Loknami Kanta Barman
Applicant
No. 100264-2001
Date of Rec'd. Dated

OA. In the said document Annexed to the OA by the applicant himself as Annexure - 3, applicant stated that "I approach the S.P. Shillong submitting all documents relating to my ailment and medical leave application in the month of August, 1993, but in Annexure-5 applicant himself stated that "I have sent all my medical certificates on 7.8.93 to you through post.." So, the statements of the applicant in the documents submitted by himself are contradictory and incorrect for which the application is liable to be dismissed.

7. That as regard to the statements made in paragraph 4.4 of the application the answering respondents beg to state that the applicant neither turned up nor approached to any authority of the Department for his further duty and kept himself silent upto the month of August, 1993. In Annexure -3 of the instant O.A. the applicant stated that "I was serving as such continuously without any break till March, 1983. Because of my serious ailment I was in medical leave. After getting recovery from my illness I went to in my office in the year 1991 but my rejoicing is not allowed. To which office he went and to whom he offered his rejoicing are not mentioned. Again the applicant stated "I approached to the S.P., Shillong, submitting all documents relating to my ailments and medical leave application in the month of August, 1993. There was a gap of about two years between the alleged two happenings. Further, there

Contd., . . . P/-

Lakshmi Kanta Ramanan
Singer in New Delhi.

was no correspondence after August, 1993 and before the Annexure-3 which was dated on 4.4.05, hence again there was a gap of about two years. According to his version, he was in service upto March, 1983 and went to office in August, 1991. During the period, according to him he was on Medical leave. Applicant did not mentioned whether the said leave was sanctioned by any authority of the Department and if so, who was the authority.

8. That as regard to the statements made in paragraph 4.5 of the instant application the answering respondents beg to state that under the circumstances stated in the foregoing paragraph the prayer of the applicant vide his letter dated 17.12.05 Annexure - 5 of the OA could not be considered by the respondent No.5 of the instant application.

9. That with regards to the statements made in paragraph 5 of the instant application the answering respondents beg to state that the pensionary Retirement benefits are admissible to those Government employees "who retire on superannuation or on being declared permanently incapacitated for further Government service by the appropriate medical authority. The applicant does not fall in any of the two categories of Govt. employees and as such, no relief is admissible to the applicant and the instant OA is liable to be dismissed. The grounds set forth of the application are not good grounds as per the law, as well as, on facts and the same are liable to be dismissed.

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Lokpal & Lokayukta
M.P. (Bhopal)

10. That with regard to the statements made in paragraph 6 of the instant application the answering respondents beg to state that both the representations filed by the applicants are received recently and could not be considered due to the circumstances stated in the foregoing paras.

11. That with regard to the statements made in paragraph 7 of the instant application the answering respondents have no comment.

12. That as regard to the statements made in paragraph 8 of the instant application the answering respondents beg to state that under the circumstances stated in the foregoing paras, no relief is admissible to the applicant and the OA is liable to be dismissed.

13. That as regard to the statements made in paragraph 9 of the instant application the answering respondents beg to state that since the applicant is not entitled to any pensionary benefit at all the question of grant of provisional pension does not arise.

14. That with regard to the statements made in paragraph 10,11 of the instant application the answering respondents have no comments.

• **Opposed - 78/2011**
• **Decision Date:** 20/01/2012
• **Respondent:** **Shri** **Pradeep Kumar Barman**
• **Appellate Officer:** **Shri** **Pradeep Kumar Barman**

VERIFICATION

I, Shri Lakshmi Kanta Barman/o Late Rabi Ram Barman
 aged about 56 years, R/o Shillong

District East Khasi Hills and competent officer of the
 answering respondents, do hereby verify that the state-
 ment made in paras 1 to 14 are true to my
 knowledge and those made in paras _____ being
 matters of record are true to my information derived
 therefrom which I believe to be true and the rests are
 my humble submissions before this Hon'ble Tribunal.

And I sign this verification on this 10th day
 of June 2006 at Guwahati.

Lakshmi Kanta Barman
 Signature

Barcl Of Post Office
 Meghalaya Division
 Shillong-793001

NOTICE

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From - Mr. G. Baishya
Sr. CG SC, CAT

To : Mr. A. R. Sikdar
Advocate, GHC

O.A. No. 15 of 2006

Sri B. N. Barman
____ applicant

vs
Union of India & Ors.
____ Respondents.

Please find herewith a copy of written statement which is going to be filed on behalf of the Respondents aforesaid in connection with the aforesaid case.

Kindly acknowledge the receipt thereof. Thanking you.

Yours faithfully

Rita Gagoi
Advocate

Received copy

Advocate

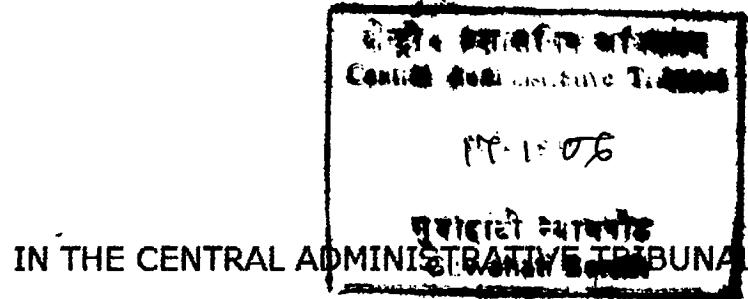
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

Original Application No. 15/06

1. a) Name of the Applicant:- B. N. Barman
b) Respondents:-Union of India & Ors.
c) No. of Applicant(S):- one
2. Is the application in the proper form:- Yes / No.
3. Whether name & description and address of the all the papers been furnished in cause title :- Yes / No.
4. Has the application been duly signed and verified :- Yes / No.
5. Have the copies duly signed :- Yes / No.
6. Have sufficient number of copies of the application been filed :Yes/No.
7. Whether all the annexure ~~parties~~ are impleaded :- Yes/No.
8. Whether English translation of documents in the Language:- Yes/No.
9. Has the application is in time :- Yes/ No.
10. Has the Vokatlatnama/Memo of appearance /Authorisation is filed:Yes/No.
11. Is the application by IPO/ED/for Rs.50/- 26G 317959 dated 16.1.06
12. Has the application is maintainable : Yes / No.
13. Has the Impugned order original duly attested been filed:- Yes/ No.
14. Has the legible copies of the annexurea duly attested filed:Yes/No.
15. Has the Index of the documents been filed all available :-Yes/No.
16. Has the required number of enveloped bearing full address of the respondents been filed:- Yes/ No.
17. Has the declaration as required by item 17 of the form:Yes /No.
18. Whether the relief sough for arises out of the Single: Yes/ No.
19. Whether interim relief is prayed for :- Yes/ No.
20. Is case of Condonation of delay is filed is it Supported :-Yes/No.
21. Whether this Case can be heard by Single Bench/Division Bench.
22. Any other pointd :-
23. Result of the Scrutiny with initial of the Scrutiny Clerk:
This application is in form. *N. Barman*, 7.1.06.

SECTION OFFICER(J)

1/10 DEPUTY REGISTRAR



GUWAHATI BENCH : GUWAHATI

(An application under Section 19 of the Central Administrative
Tribunal Act, 1985)

Title of the Case : O. A. No. 15 /06

Sri Birendra Narayan Barman

... Applicant

-Versus-

The Union of India & Ors.

... Respondents

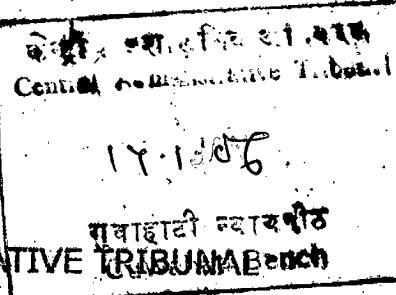
SYNOPSIS

Applicant was appointed as Postman and posted at Sub-Post Office, Laban at Shillong, Meghalaya in the month of April, 1964. The applicant's service was confirmed w.e.f. 01.01.1967 and continuously serving without any break till March, 1983. Thereafter he took leave on medical ground and after getting recovery went to join in the office but his joining was not allowed. The applicant on attaining the age of superannuation, applied for retirement benefit. But not considered. Hence this application.

Date of Filing : 17-1-86.

Prepared by :-

(A. R. Sikdar)
Advocate



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL Bench

GUWAHATI BENCH : GUWAHATI

(An application under Section 19 of the Central Administrative
Tribunal Act, 1985)

Title of the Case : O. A. No. 15 /2006

Sri Birendra Narayan Barman

... Applicant

-Versus-

The Union of India & Ors. ... Respondents

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6.	5	Representation dtd. 17.12.05	17

Filed by :-

✓

(Advocate)

Date : 17.01.06.

List of Dates

<u>Dates</u>	<u>Particulars</u>
April, 1964	Initial engagement/appointment of the applicant on temporary basis
1.1.1967	Date of effect of service confirmation
9.9.68	Date of communication of order giving effect of service confirmation.
March, 1983	Medical leave
8.1.1987	Arbitration Notice
4.4.2003	Representation made before Post Master General, North East Circle
2.12.2005	Forwarding/Reference letter on behalf of the Chief Post Master General.
17.12.05	Last representation made by the petitioner.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH : GUWAHATI

(An application under Section 19 of the Central Administrative
Tribunal Act, 1985)

Original Application 15 /06

Birendra Narayan Barman

... Applicant

-Versus-

The Union of India & Ors.

... Respondents

Details of the applicant :

1. Name of the applicant : Birendra Narayan Barman
& Address : S/o Late Keroram Barman
R/o Vill. Prathama para
(Kulamua), P.O. Joyram Kuchi
P.S. & Dist. Goalpara, Assam.

2. Designation : Post Man
Laban Sub-Post Office,
Shillong, Meghalaya.

3. Particulars of the Respondents: 1) The Union of India,
through the Secretary,
Ministry of Communication,
Govt. of India,
New Delhi - 110 001.

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Filed by
Birendra Narayan Barman
Date
Abdullah Silcock
R/

2) The Director of Postal Services (HQ), Meghalaya Circle, Shillong.

3) The Chief Post Master General, North East Circle, Shillong-1, Meghalaya.

4) The Inspector of Post Offices, Shillong, Meghalaya.

5) The Senior Superintendent of Post Offices, Shillong-793 001, Meghalaya.

6) The Sub-Post Master, Laban Sub-Post Office, Laban, Shillong, Meghalaya.

Particulars of order against which the application is made :-

1. Against the impugned action of the respondent authority in not granting retirement benefit of the petitioner at the age of superannuation although he completed about 20 years qualified service as a Post Man under them.

2. Jurisdiction of the Tribunal

The applicant declares that the cause of action has arisen within the jurisdiction of this Hon'ble Tribunal.

3. Limitation :

The applicant declares that the application is filed before this Hon'ble Tribunal with in the time limit prescribed under Section 21 of the Administrative Tribunal Act, 1985.

Biswendra Narayan Barman

4. Facts of the Case:

4.1. That the applicant is a citizen of India being the permanent resident of village Prathama para (Kulama), P.O. Joyramkuchi, Dist. Goalpara, Assam and as such he is entitled to the rights, privileges available to a citizen of India guaranteed by the Constitution and other settled laws of the land.

4.2. That the applicant begs to state that considering the necessity of the respondent authority and having eligibility the applicant was appointed as Postman (Class-IV category) and was posted at Sub-Post Office at Shillong, Meghalaya in the month of April, 1964. The service of the applicant initially was on temporary basis and his services was confirmed w.e.f. 1.1.1967. This confirmation was communicated vide Memo No. BI-Rectt/Class-IV dated Shillong the 9.9.68 issued under the signature of J.C. Chakraborty, the then Inspector of Post Office, South Sub-Division, Shillong.

A copy of the service confirmation letter
vide Memo No. BI-Rectt/Class-IV dated
Shillong the 9.9.68 is annexed as
Annexure No.1.

Birendra Sonowal (Signature)

4.3. That the applicant begs to state that he had been continuing in his aforesaid service without any break till March, 1983. Thereafter, the applicant was on Medical leave because of his serious ailment. Immediately after getting recovery, the applicant went to the office for joining but he was not allowed to join. The Superintendent of Post Office told the applicant to submit Medical papers which he submitted in time. The applicant was once served arbitration notice. Thereafter the applicant was neither served any order/letter as regards his service status. The applicant was repeatedly approaching for his rejoining but no response was given to him.

A photocopy as well as typed copy of the arbitration notice vide Memo No.BI/Co-operative dtd. Shillong the 8th January, 1987 are annexed as Annexure No.2 & 2(A) respectively.

4.4. That the applicant begs to state that even if the authority did not allow him to continue his service w.e.f. March, 1983 he had completed about 20 years of service. The applicant is now in the age of superannuation and therefore he is entitled to get pension benefit. The applicant in this connection approached the authority ^{benefit} praying for retirement considering his qualified service period about 20 years. The applicant submitted his

Birendra Narayan Baruah

representation dated 4.4.2005 seeking his retirement benefit. The said representation was placed before the senior Superintendent of Post Offices vide letter dated 2.12.05 for taking necessary action.

A copy of the representation dated 4.4.2003 is annexed as Annexure No.3.

A copy of the reference letter dated 2.12.05 issued on behalf of Chief Post Master General, North East Circle, Shillong to Senior Superintendent of Post Offices, Meghalaya Division, Shillong-1 is annexed as Annexure No.4.

4.5. That the applicant begs to state that he has approached the senior superintendent of post offices, Meghalaya Division in reference of the aforesaid letter vide Annexure-4 and by submitting a prayer petition dated 17.12.05 requested for taking necessary action in granting pension benefit with medical leave for the period 1983 to 1993. But it is regretted that no action has been taken in this connection.

A copy of the representation dated 17.12.05 is annexed as Annexure No.5.

5. Grounds for relief with legal provision:

I) For that the learned authority has committed grave error of law and facts in not granting pensionary benefit as prayed for.

II) For that the action of the learned authority in keeping silence over the claim of the applicant as regards the pension benefit has amounted to be violation of principles of natural justice.

III) For that the applicant has rendered about 20 years of service including temporary service and about 16 years of service on regular basis after ^{line} confirmed w.e.f. 1.1.1967. The applicant took Medical leave w.e.f. March, 1983 and immediately on being recovered he approached the authority for rejoining. Even if the applicant declared unfit, he is entitled to receive pension benefit for his service period. The fact of his ailment is known to the authority. He should not be treated unqualified for granting pension benefit.

IV) For that even the temporary/quasi-permanent Government servants are entitled to get pensionary benefits as per Rule-1, 2 of the Central Civil Services (Pension) Rules, 1972. Rule – 1 of the said Rules reads as follows :-

"(1) Grant pensionary benefits to temporary Government servants retiring on superannuation/invalidation on completion of twenty years (now ten years)"

Rule-2 of the said Rules reads as follows :-

"(2) Grant of pensionary benefits to temporary/quasi-permanent Government servants.- The undersigned is directed to State that in pursuance of Government decisions on the recommendations of the fourth Central Pay Commission announced in this department's Resolution No.2.13.87-PIC, dated 18th March 1987, the President and quasi-permanent Government servants shall be modified as follows:-

2. Terminal benefits.- (1) In partial modification Department of Personnel and Administrative Reforms Office Memorandum No.38 (16)- Pension Unit 80, dated, the 30th December, 1989, quasi-permanent and temporary employees, who retire on superannuation or on being declared permanently incapacitated for further Government service by the appropriate medical authority after having rendered temporary service of not less than 10 years, shall be eligible for grant of superannuation/ invalid pension, retirement gratuity and family pension at the same scale as admissible to permanent employees under the C.C.S. (Pension) Rules, 1972."

The aforesaid provisions of law it is clearly established that the claim of the applicant for pensionary

Bijendra Narayan Sonam

benefit is rightful and denial of the same is illegal, arbitrary and not only violation of the CCS (Pension) Rules, 1972 but also serious injustice to the applicant.

Viswesvaran Mangala Bhusan

- V) For that non-consideration and non-disposal of the applicant's representation and claim for pensionary benefit has amounted to be violation of principles of natural justice.
- VI) For that the applicant begs to submit that the Hon'ble Apex Court in the case of Deokinandan Prasad -Vs- State of Bihar reported as 1971 Supp. SCR 634 opined that pension is not a bounty payable on the sweet will and pleasure of the Government and that on the other hand, the right to pension is a valuable right vesting in a Government servant. The court also held that the right to receive pension is a property under Article 31(o) and under Article 19(f)(f) and it is not saved by sub-Article (5) of Article 19. Though right to property is no longer in vague as a fundamental right, the validity of the right to pension is well established.
- VII) For that in any view of the matter, the impugned action of the respondent authority in granting pensionary benefit to the applicant is not proper causing injustice to the applicant and this Hon'ble Tribunal is to protect him by passing appropriate order.

Birendra Narayan Baruwa

VIII) For that the authority acted beyond jurisdiction.

6. Details of Remedies exhausted

The humble applicant submitted his representation dated 4.4.2004 and 17.12.05 which are pending for consideration.

7. Matters not previously filed or pending with any other Court/Tribunal:-

The applicant declares that he has not filed any application, writ petition or suit regarding the present matter in any court.

8. Relief Prayed for :

Under the circumstances stated above the humble applicant most respectfully prays for following relief:-

- i) That this Hon'ble Tribunal may kindly be pleased to pass an order granting pension benefit treating his service period 1983 to 1993 as on Medical leave for which he submitted medical certificates and all other consequential benefit in the interest of justice.
- ii) To pass any other order or orders as deemed fit and proper by the Hon'ble Tribunal in the interest of justice.

9. Interim Relied Prayed for:-

In the interim the applicant prayed for -

Direction from Commissioner of Barman

a direction for granting provisional pension in the interest of justice.

10. Details of Postal order:-

Postal Order No. : 266317959

Date of Issue : 16-01-86

Issued from : Guwahati

Payable at : Guwahati

11. List of Particulars :-

As per Index

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VERIFICATION

I, Sri Birendra Narayan Burman, S/o Late Ketoram Barman, resident of Village Prathama para (Kulamua), P.O. Jayramkuchi, P.S. Goalpara, Assam do hereby verify that the contents in paragraphs 1, 2, 3..... and ...4... are true to my knowledge and paragraphs ...5... and ...6... & ...8... are believed to be true as legal advice and I have not suppressed any material fact.

And I sign this verification on this 16th day of January/2006 at Guwahati.

Signature of Applicant

Date : 16.01.06

Place : Guwahati

Birendra Narayan Burman

INDIAN POSTS AND TELEGRAMS DEPARTMENT
Office of the Inspector of Post Offices, South Sub Division

Memo No. Bl-Postt/Class 1
Dated, Shillong the 9.9.68.
confirmed

The following Class IV officials are ~~transferred~~ against the dates noted temporary against each of them :-

1. Shri Roketon	Runner Nohadeo	1.1.67.
2. Shri Kodshon Blah	Mail Room B/Valley	1.1.67.
3. Shri Paniraj Gowala	Night Guard, Laitumkhrah	1.1.67.
4. Shri Gen Kork	Factor, U/Shillong	1.1.67.
5. Shri Samuel Libor	Factor, Laitumkhrah	1.1.67.
6. Shri Kshitish Bhattacharjee	do -	1.1.67.
7. Shri Dipak Dutta	ED Passenger, Laitumkhrah	1.1.67.
8. Shri Ganesh Das	do -	1.1.67.
9. Shri Birendra Nr. Bafman	do -	1.1.67.
10. Shri Satish Chandra Das	Messenger, Laitumkhrah	1.1.67.
11. Shri Dilip Ghosh	ED Passenger, Parabazar	1.1.67.
12. Shri Ratish Ch Kerkurkayastha	do - , Laban	1.1.67.
13. Shri Eam Swarup Ram	do - , Laban	1.1.67.
14. Shri Rahadhir Bhattacharjee	Night Guard, Dawki	19.6.68.

XXXXXX

Sd/- J.C. Chakraborty
Inspector of Post Offices
South Sub Division, Shillong.

XXXXXX

This memo is subject to any revision if deemed necessary. This memo does not contemplate movement of officials and they will continue in the posts in which they are working now.

Copy to :-

- 1) The Postmaster, Shillong.
- 2) The Sub Postmasters, Cherrapunji/Karey Valley/Laitumkhrah/Uner Shillong/Bera Bazaar/Laban/Lawki.
- 3) The officials concerned.
- 4) Personal files of the officials.
- 5) Gradation list file.
- 6) I.A.P.S. Records Committee.

J.C. Chakraborty
Inspector of Post Offices
South Sub Division.

With G.P.F

Date of joining April 1964.

Date of leave with rejoin 3 Feb 1983, released with Medical

1991 to 1993 Aug 16/8

Certified to be
Advocate

Assam

To

Sri Birendra Kr. Barman

(Post man)

Vill. Prathanapara

P. O. Tikrikilla

West Gare Hills, Meghalaya.

No. BI-/Co. operative dated at Shillong the 8.1.87

Sub:- 1st show cause notice against defaulting members under in 88(1) Assam, Act, 1 of 1980.

Arbitration notice (In duplicate) received from the honorary Secy. N. E. Circle /petal -Co-operative society ltd. cases No. 482/86 of Sri Birendra Kr. Barman is sent herewith for your information. A copy of the same may please be returned to this office after putting your signature on the backside of the notice in taken off hearing received the notice.

Sd/- Illegible

Sr. Superintendent Officer

Meghalaya Division

Shillong

Enclo: (2)

Certified to be true
Advocate

St. S. 11, of Part C. 7.66,
1/2 - 10066

= 14

Shri Narendra K. Basumatary
(Postman).

Vill - Prathapapura

P. O. Tikeikilla

West Gau Hills, Meghalaya

NO. B1-1/CO operative dated at Shillong the 8-1-87
Sub: 1st Show cause notice against defaulting
members under Sec 88(1) Assam Act-10
of 1980.

Arbitration Notice (In duplicate) received from the Honorary Secy. N.E. Circle / Postal - Co-operative Society Ltd Case No 482/86 of Shri Birendra K. Barmann is sent herewith for your information. A copy of the same may please be returned to this office after putting your signature on the backside of the notice in token of having received the Notice.

$\sin C = 1/2$

Sec. Supt. of Police
Mymensingh Division
Sylhet 79, 1951.

Certified to be true
✓
Advocate

To

The Post Master General Shillong, Meghalaya

Date 04/04/2005

Subject:- Prayer for granting Retirement Benefit

Sir,

With reference to the subject cited above it is most humbly beg to state and submit that I was appointed as post man (class - iv category) and was posted at sub post office, laban at shillong Meghalaya in the month of April / 1964. My service was confirmed w.e.f 01/01/1967 as a class - iv official. I was serving as such continuously with out any break till March 1983. Because of my serious ailment I was in medical leave. After getting recovery from my illness I went to join in my office in the year 1991 but my rejoining is not allowed , I approach the S.P Shillong submitting all documents relating to my ailment and medical leave application in the month of August / 1993 . I again approach for rejoining but my joining was not allowed . Now I am in the age of Superannuation . I have completed about 20 years of service for the period March 1983 from my joining in the month of march 1964 and as such I am entitled to get retirement benefit.

There fore it is humbly prayed that your honour would be kind enough to do the needful and be pleased to pass an order to grant me retirement benefit and thus obliged.

Yours Faithfully

Swarindra Nangar Prathama

Post man

Vill - Prathama Para (Kulamn)

P.o - joyramkuchi

Dist - Goalpara

Assam

Certified to be true
✓
Advocate

16' 32
ANNEXURE 4

NO. AP/46/MISC/CORR./2002.
DEPARTMENT OF POSTS: INDIA.
OFFICE OF THE CHIEF POSTMASTER GENERAL,
NORTH EAST CIRCLE, SHILLONG-793 001.

Dated at Shillong the 2nd December'2005.

To

The Sr. Superintendent of Pos,
Meghalaya Division,
Shillong-793 001.

Subject:- Representation for retirement Benefit- Case of Sri. Birendra Narayan Barman, Ex-Postman, Meghalaya Division.

Enclosed, kindly find herewith representation in original of Sri Birendra Narayan Barman, Ex- Postman, Meghalaya Division dated 04-04-2005 for taking necessary action at your end.

Enclo:- As above.

SC
(R.C.Rath),
Accounts Officer (A/Cs).

Copy for information to:

Sri. Birendra Narayan Barman, Vill. Prathama Para (kulamn),
Po: Joyramkuchi, Dist:- Goalpara (Assam). He is requested to make
future correspondences with the Sr. Supdt. of Pos, Meghalaya
Division, Shillong instead of this office.

SC
For Chief Postmaster General,
North East Circle, Shillong.

Certified to be true
Advocate

To,

The Senior Superintendent of Posts,
Meghalaya Division, Shillong - 793 001.

Dated, Kukamua (Prathamapara) the 17th December/05

Sub : Prayer for retirement benefit with Medical leave.

Ref: Chief Post Master General, North East Circle, Shillong dated the 2nd December, 2005.

Sir,

Respectful submission is that as per instruction of your honour (Sr. Superintendent of Posts), I have sent all my Medical Certificate on 7.9.93 to you through post after long suffering from illness and on 15.9.93 I was personally present in your office and a file was prepared and put up before the Inspector of Post Offices, Shillong on 20.9.93. But the officials of the said office demanded money for granting Medical ^{leave}, I failed to pay the said money and continued to pursue the authority for about 15/16 days by staying at Shillong and thereafter I again became ill and I was advised to remain at rest. As a result my application for grant of Medical leave was lying pending in the office of the Inspector of Post Offices, at Shillong.

Therefore, it is humbly prayed that your honour would be kind enough I may be granted retirement benefit with medical leave for the period 1983 to 1993 on account of physical illness and thus obliged.

Yours faithfully,

Birendranarayan Barman.

✓
L.N.C.S.

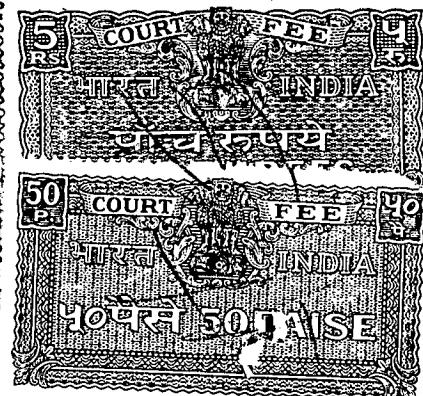
37879

SL. NO.

DISTRICT: Goalpara, Assam

VAK

IN THE GA

[THE HIGH COURT OF ASSAM, NAGALAND,
AND ARUNACHAL PRADESH]

RT

TRIPURA, MIZORAM

O. A. NO. 15 OF 2006

Dilrendra Narayan Bansam

APPELLANT
PETITIONERVERSUS
The Union of India v.RESPONDENT
OPPOSITE-PARTY

Know all men by these presents that the above named *Advocate* do hereby nominate, constitute and appoint Sri/Smti *Dilrendra Narayan Bansam*, Advocate and such of the undermentioned Advocates as shall accept this Vakalathama to be my/our true and lawful Advocates to appear and act for me/us in the matter noted above and in connection therewith and for that purpose to do all acts whatsoever in that connection including depositing or drawing money, filing in or taking out papers, deeds of composition etc. for me/us and on my/our behalf and I/We agree to ratify and confirm all acts to be done by the said Advocates as mine/ours for all intents and purposes. In case of non-payment of the stipulated fee in full, no Advocate will be bound to appear and act on my/our behalf.

In Witness Whereof I/We hereunto set my/our hand on this

18th Day of

January, 2006.

N. M. LAHIRI (Sr. Adv.)	K.R. PATHAK (Sr. Adv.)	D.C. MAHANTA (Sr. Adv.)	K.K. BHATRA
B. M. GOSWAMI (Sr. Adv.)	BHUBANESWAR KALITA (I) (Sr. Adv.)	T.C. KHATRI (Sr. Adv.)	R.P. SHARMA (Sr. Adv.)
J.P. BHATTACHARJEE (Sr. Adv.)	B. R. DAS (Sr. Adv.)	MS. BINOYA DUTTA	S.C. BISWAS
D.C. SHARMA	S.P. DEKA	BHABATOSH BANERJEE	P.C. RAYMEDHI
B. K. GOSWAMI (Sr. Adv.)	D.R. GUHA	R.K. JAIN	UTPAL DAS (I)
A. M. MAZUMDAR (Sr. Adv.)	S.A. LASKAR	G.K. BHATTACHARYYA (Sr. Adv.)	DR S. S. HARLALKA
P. K. BARUA (Sr. Adv.)	SAUKAT ALI (Sr. Adv.)	PRANABANANDA PATHAK (Sr. Adv.)	D.R. GOGOI
S. N. BHUYAN (Sr. Adv.)	B. K. ACHARYYA	DR H. N. DAS (Sr. Adv.)	KHAIRUL BASAR
J. K. BARUAH (Sr. Adv.)	MS. USHA BARUAH	B. C. MALAKAR	A.S. CHOUDHURY (Sr. Adv.)
ANIL SARMA (Sr. Adv.)	N.C. DAS (Sr. Adv.)	SAMSUL HUDA	DINDAYAL AGARWALA
B.K. DAS (Sr. Adv.)	A.K. BHATTACHARYYA (Sr. Adv.)	BHADRESWAR TANTI	KAMAL AGARWAL
M. A. LASKAR (Sr. Adv.)	A. B. CHOUDHURY (Sr. Adv.)	N.N. SARMA	MD. SAMNUR ALI
DR S.N. CHETIA	T.S. DEKA (Sr. Adv.)	JANARDAN DAS	JOYDEV CH. DAS
A.S. BHATTACHARJEE (Sr. Adv.)	K. P. SARMA (Sr. Adv.)	CHAITANYA BARUAH (Sr. Adv.)	V. K. BHATRA
A. R. BANERJEE (Sr. Adv.)	B. P. BORAH (Sr. Adv.)	A.C. SARMA	A.C. BORBORA (Sr. Adv.)
D.K. HAZARIKA (Sr. Adv.)	H. K. SARMA	N.Z. AHMED	P.K. KALITA
N.N. SAIKIA (Sr. Adv.)	PRABIN BARTHAKUR (Sr. Adv.)	N.C. PHUKAN	SAILEN MEDHI
J.M. CHOUDHURY (Sr. Adv.)	M.C. BARTHAKUR	MUNIN (GAUTOM) SARMA	MRS. M.B. DUTTA CHOUDHURY
P.K. GOSWAMI (Sr. Adv.)	P.C. GAYAN	FAIZNUR ALI	P.C. GOSWAMI
P.G. BARUAH (Sr. Adv.)	C.K. SHARMA BARUA (Sr. Adv.)	D.K. KAKATI	APURBA SARMA (I)
C.R. DE (Sr. Adv.)	ANUP KR. DAS	G.N. SAHEWALLA (Sr. Adv.)	K.H. (SALIM) CHOUDHURY (Sr. Adv.)
D. K. BHATTACHARYYA (Sr. Adv.)	DR Y.K. PHUKAN (Sr. Adv.)	G. K. JOSHI (Sr. Adv.)	A.K. PURKAYASTHA
D.K. TALUKDAR (Sr. Adv.)	DIBAKAR GOSWAMI	A.A. MIR	ASHIS DAS GUPTA
R.P. AGARWALA (Sr. Adv.)	BIJON CH. DAS (Sr. Adv.)	MS. REKHA CHAKRAVORTTY	L.P. SHARMA
D.P. CHALIHA (Sr. Adv.)	R.L. YADAV	MRS. JHARANA BORAH	VIJAY HANSARIA
MRS. K. DEKA	PRAFULLA ROY	S. N. SARMA (Sr. Adv.)	B. N. SARMA
BISHNU PRASHAD	A.C. BURAGOHAIN	MD. ABDUL MANNAN	J. L. SARKAR
S.S. RAHMAN	B.L. SINGHA	DILIP KR. DAS (Sr. Adv.)	R.C. SANCHATI
GOLAP SARMA	P.K. MUSAHARY	PRADIP KHATANIA	J.P. BORA
S.R. BHATTACHARJEE (Sr. Adv.)	M.Z. AHMED (Sr. Adv.)	N. CHAKRAVORTY (Sr. Adv.)	SISHIR DUTTA
P.C. DEKA (Sr. Adv.)	R.P. KAKOTI	MRS. K. YADAV	C.R. BORAH
BHARGAV CHOUDHARY	S.I. RASUL	DR B. P. TODI (Sr. Adv.)	P.K. GOSWAMI (I)
P.K. DAS	GURMOORTHY GOPAL	MRS. K. BHATTACHARYYA	N.S. DEKA
A.K. CHAUDHURI	B.K. GHOSE (Sr. Adv.)	A. K. BARPUJARI	M. SAHEWALLA
B. R. DEY (Sr. Adv.)	S. K. BARKATAKI	S. S. SHARMA (Sr. Adv.)	H.A. SARKAR
A.K. PHOOKAN (Sr. Adv.)	DR N. K. SINGHA	S. P. ROY	MRS. RUMA BORDOLOI
			B. K. JAIN

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Birren Deka Notary Public

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CHINMOY CHOWDHURY	MS. KALYANI DEVI	MD. NAZIMUDDIN AHMED	D.K. KOTHARI
KAMAL NAYAK	PARAMANANDA TALUKDAR	MD. HABIBUR RAHMAN	KALYAN BHATTACHARJEE
SK. N. MOHAMMAD	MANABENDRA NATH	JAYANTA CHUTIA	DAYAL CH. BARMA
D. C. CHAKRAVARTY	MS. MONIDEPA SARMA	A.K. ROY	MS. R.L. GOGOI
GIRISH MISHRA	D.K. KOTOKY	R.K. PAUL	MD. K.A. MAZUMDAR
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ABU SHARIF	S.B. SARMA	JOGESWAR SAIKIA	TAYUM SON
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MANORANJAN DAS	P.K. TIWARI	M.K. SAIKIA	RANJAN MAZUMDAR
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SAURAV KATAKI	MANOJIT BHUYAN	MS. PORI BARMAN	D.R.A.C. PHUKAN
MD. ABDUL HAI	RAMESH BARPUJARI	MD. A. SABUR CHOUDHURY	M.C. DEKA
GAUTAM UZIR	MRS. NIRUPAMA SAIKIA	R. N. KALITA	PALLAV KATAKI
H.R.A. CHOUDHURY (Sr. Adv.)	JENAT MOLLAH	MS. MANOSHI HAZARIKA	S.C. KEYAL
MRS. MANJULA DAS	PUSPA KT. BORA	MS. A. BHAGAWATI	MS. S. B. BHUYAN
BHABENDRA N. SARMA	M.L. SHARMA	RANJAN BARUAH	SKH. MUKTAR
BENU DHAR DAS	MS. TRIBENI GOSWAMI	JNAN CH. NATH	APARESH CHAKRAVARTY
S. L. TULSHYAN	R.K. MALAKAR	KR. DEEPAK DAS	MS. J. PHUKAN GOGOI
N.N. KARMAKAR	BISWAJYOTI TALUKDAR	MONMOHAN TALUKDAR	GAUTAM BAISHYA
MRS. REETA BORBORA	ANIL CH. DUTTA	UPAMANYU HAZARIKA	SIDHARTHA BHATTACHARYYA
HRISHIKESH ROY (Sr. Adv.)	SINGHNAD CHOUDHURY	AMLAN DUTTA	M.P. SHARMA
PRADIP DAS	DILIP MOZUMDER	BILLAL HUSSAIN	RANJIT DAS
MD. M. H. RAJBARBHUIYAN	A.M. BUZARBARUAH (I)	T. J. MAHANTA	RAMESH GOENKA
MRS. J. B. KHARBHISH	ARUP KR. SHARMA (I)	M.D. CHOUDHURY	PHANIDHAR GOGOI
D. N. CHOUDHURY	MD. JASIMUDDIN AHMED	MS. S. DEKA BARUAH	MS. P.B. HATIKAKOTI
S. S. GOSWAMI	DR P.N. HAZARIKA	MR. DIGANTA DUTTA	MS. SUNITY SONOWAL
K. K. MAHANTA (Sr. Adv.)	ZIAUL KAMAR	MS. NILIMA DEVI	MS. BABITA GOYAL
JAGDISH SHARMA	MRS. M. PHUKAN	SATYEN SHARMA	BIMAL CHETRI
P. S. DEKA	R. K. SAIKIA	RAM CH. SAIKIA	PREM SHARMAH
MONINDRA SINGH	SUBRATA NATH	UJJAL BHUYAN	BISWAJEET GOSWAMI
N.R. PHOKAN	DHANESH DAS	DIBAKAR SHARMA (I)	MRS. EVA KAKOTI
K.P. PATHAK (Sr. Adv.)	H.N. GOSWAMI	MS. A.G. BARUAH	T.C. CHUTIA
ARUP KR. GOSWAMI (Sr. Adv.)	H.P. BARMAN	MS. MANJULI DEV	V.K. CHOPRA
S.S. DEY	MS. JYOTI TALUKDAR	AMARENDRA CHOUDHURY	S.K. SINGH
DIGANTA DAS	SACHIN KR. SHARMA	DR P.K. BHUYAN	C.T. JAMIR
MRS. B. ACHARYA	L.R. DUTTA	MS. G.D. MAZUMDAR	MALKIT SINGH
DILIP CHOUDHURY	J.N. CHAKRAVARTY	JYOTIRMOY ROY	H.K. SHARMA
LAKSHESWAR TALUKDAR	QZI. S. KUTUBUDDIN	ASHIS BHATTACHARJEE	SUDAMA CHAUHAN
S.P. MAHANTA	S.K. KEJRIWAL	MS. PRANATI SHARMAH	U.K. BORTHAKUR
SK. CH. MOHAMMAD	MS. PRATIMA DAS	KHARGESWAR DAS	MS. GEETA DEKA
HASIBUR RAHMAN	JAGANNATH BARUAH	H.K. BAISHYA	MS. N. DUTTA SHARMA
MS. AJANTA DHAR	MD. M. AHMED	BISWA NATH SHARMA	MS. S. ADWANI
B. IBOCHOWBA SARMA	MS. B. K. DEVI GOSWAMI	CHANDAN DAS	P.J. PHUKAN
A.K. MAHESWARI	B.C. SARMA	S.K. LAHKAR	MS. R. PATHAK BORAH
P.N. SINGH	MS. J.D. ACHARYYA	RASAMAY DUTTA	MD. M. H. CHOUDHURY
NILAMONI GOSWAMI	V.M. THOMAS	MS. S. BAYAN ROY	RAB HUSSAIN
MS. BHARATI DEVI	K.K. PHUKAN	S. N. DEV NATH	PALLAB BHOWMICK
DR Z.N. SHARMA	B. DEVA GOSWAMI	D.C. DUTTA	S.M. SARKAR
K.K. DEY	AMAL CHANDRA DAS	MS. SNIGDHA BARUAH	S.K. GOSWAMI
G.K. DUTTA	MS. GITI KAKATI DAS	MRS. P.M. DUTTA	HARMOHAN TALUKDAR
B. MRINAL CHOUDHURY	MS. BAHARUN SAIKIA	PADMA KT. BORAH	R.M. CHOUDHURY
KUMUD BARUAH	MRINAL KR. CHOUDHURY (Sr. Adv.)	H.S. THANGKIEW	MASLIM GHANI
APURBA KR. SHARMA	MS. AHMEDA BEGUM	P. J. SAIKIA	J.C. BEZ
NAZRUL ISLAM	D.C. KATH HAZARIKA	RAJ KR. AGARWALA	BIJAN CHAKRABORTY
RAJIB BORUAH	MD. MOTIUR RAHMAN	KAMALESH K. GUPTA	A.B. ROY (Sr. Adv)
SRIKANTA HAZARIKA	MS. DIPTI DAS	B.C. CHOUDHURY	A.M. BUZARBARUAH (II)
K.N. CHOUDHURY (Sr. Adv)	M.K. JAIN	JAIRAM GIRI	UTPAL RAJ SAIKIA
MRS. ABHA BHATTACHARYYA	MS. BASANA RAJKHOWA	SANTANU BHARALI	L. NESSA CHOUDHURY
A.K. THAKUR	S.C. DUTTA ROY	P.K. ROY	DHIRAJ KR. SAIKIA
A.C. MAHANTA	S.L. JAIN	MS. GOURI SINHA	J.K. MISRA
MS. BHUMIKA CHOUDHURY	B. K. BHATTACHARJEE	P.C. DEY	BIPUL SARMAH
DRA.K.G. THAKURIA	MS. ANUPAMA DEVI	K.K. NANDI	MS. S. DAS BARUAH
D.K. MISRA (Sr. Adv)	MS. M. BUZARBARUAH	R.N. PURKAYASTHA	G.K. THAKURIA
DR A.K. SARAF (Sr. Adv)	MS. MRIDULA DEVI	S.K. SINGH	H. K. NATH
DR R.C. BARPATRAGOHAIN	BHASKAR J. DUTTA	D.K. GOSWAMI	RAFIQUL ISLAM
MD. ALI SEIKH	MANIK CHANDA	R.K. JOSHI	K.R. SURANA
B.K. TALUKDAR	K.K. MOUR	D.C. CHETIA	MS. L. CHENTALAPATI
NISHITENDU CHOUDHURY	B.B. GOGOI	MD. ABDUL HANNAN	MS. D. DAS ROY
G.P. BHOWMIK	ABDUR ROSHID	MD. IQBAL HUSSAIN	ANUPAL DUTTA
MD. ABDUL HAKIM (I)	M.R. PATHAK	DEBJIT KR. DAS	P.K. ROYCHOUDHURY
UPENDRA NATH DAS	P.K. SHARMA	MS. A.D. THAKURIA	K.C. MAHANTA
P. K. GOSWAMI (II)	P.K. BARMAN	MS. ANUBHA DAS	B. C. TALUKDAR

R.K. DAS (Sr. Adv.)	S.K. MEDHI (I)	MS. S. SENAPATI	MS. APARAJITA SHARMA
PRABIR CHOUDHURY	MD. SHAMSUL ISLAM	MANAS SARANIA	AJOY KR. DAS
KHAGEN GOGOI	RATUL GOSWAMI	MRS. PRANITA CHOUDHURY	BIMAL KR. JAIN
RAJESWAR SARMA	JOYRAM SAIKIA	DEVASHIS THAKUR	REKIBUDDIN AHMED
T.G. BARUAH	BHUMIDHAR BARUAH	MS. Z. ARA BEGUM	MRINAL KALITA
D.G. BARUAH	DEVA KR. SAIKIA	K.C. SARMA	MS. CHANDRAMA SARMA
MD. ABDUL HAKIM (II)	PRAN BORA	SUMAN CHAKRABARTY	K.D. CHETRI
A.C. KALITA	DEBAJYOTI TALUKDAR	ABRAR AHMED	S.J. BARTHAKUR
B.C. SAIKIA	MS. M.D.G. BARUAH	MS. SANGHAMITRA DOWERA	MS. ANJANA DAS
TAFAZZUL HUSSAIN	BHABANI PHUKAN	PRASANTA KHATANIAH	K. KATH HAZARIKA
TAUHIDUL ISLAM	RAHMAN ALI	ANUP JYOTI SARMA	PARITOSH BANIK
R.D. LAL	DHIRENDRA KR. DAS	S.C. CHAKRABORTY	ARUNABH CHOUDHURY
B.C. CHAKRABARTY	R. K. BORAH	P.M. DASTIDAR	BHASKAR DUTTA
MS. SUNITA KERJIWAL	ALOK VERMA	HAMIDUR RAHMAN (II)	TAYAM SIRAM
SUKUMAR CHOUDHURY	HRISHIKESH SARMA	MS. DEEPAWALI SHAH	DULAL TALUKDAR
G.C. PHUKAN	A.R. SIKDAR	D.K. CHOMAL	C.R. BISWAS
N.H. MAZARBHUYAN	NITYANANDA BARUAH	MS. ASHA JAIN	BHASKAR KR. SHARMAH
BIMAN BARUAH (Sr. Adv.)	N.K. NATH	MD. A.H. LASKAR	A.K. SAIKIA
TONNING PERTIN	DR PAUL PETTA	AJIT DAS	DINESH AGARWAL
BASARUDDIN AHMED	MS. ARIFA K. CHOUDHURY	MS. REETUJA DUTTA	MS. PANCHALI BHATTACHARYA
MS. DEEPA BORAH	D.M. BORDOLOI	S.K. TEWARI	MS. MAMONI CHOUDHURY
MD. ABDUL MALEQUE	BHABA KANTA GOSWAMI	TAPAN KR. DAS (I)	MS. TRIPUDHARA DAS
J. C. GAUR	M.K. GARODIA	SHAH S. A. RAHMAN	SURAJIT CHAKRABARTY
H.K. CHOUDHURY	MRS. R. PHUKAN SAIKIA	PARAG K. DUTTA	MS. U. BHATTACHARYYA
BIPLAV CHAKRAVORTY	J. N. SARMA	P.C. BARPUJARI	MS. MOMIKSHYA ARUNA (OZAH)
P.N. CHOUDHURY	HAMIDUR RAHMAN (I)	B.N. HAZARIKA	RAJESH AGARWALL
ARUNESH DEB ROY	KAMALESH SHARMA	R.R. KALITA	ABDUL MALIK
MS. N. BHATTACHARYYA	BISWADEV SINHA	M.K. SHARMAH	MS. D.S. NEOG
PRABIN MAHANTA	H.K. DAS	B.C. KALITA	MS. N. N. AHMED
H.K. MAHANTA	B.D. KONWAR	DR B.U. AHMED	MS. S. T. SARMA
M.M. RAY	T.N. SRINIVASAN	M.U. MAHMUD	H. B. GOSWAMI
P.K. DAS	DILIP BARUA	B.N. SARMA BORDOLOI	KHIZIRULMONIR
MS. SOHELI SEAL	N.J. DUTTA	SALAHUDDIN AHMED	MRS. K. K. CHOUDHURY
MR. AJANTA TALUKDAR	J. K. BAISHYA	MRS. J. SAIKIA BHUYAN	MS. MAMON DEKA
MRS. N. T. NATH	MATHEIM LINGGI	NARAYAN CHAKRABORTY	MS. DEBJANI SEAL
NIRMALENDU SINHA	MS. APARNA DEV	SASHANKA DASGUPTA	MS. PRIYANKA BARUA
MISS. Z. TSIBU KHRO	AVIJIT ROY	RIPUN BORA	ABHIJIT BHATTACHARYYA (I)
MS. ANITA DEVI	KRISHNENDU PAUL	JAYNAL ABDIN (I)	MS. ECHO SHARMA
MRS. ANU BARUA	HALADHAR KALITA	T.P. MAZUMDAR	KALYAN PATHAK
MS. FATIMA AHMED	DIBAKAR GOSWAMI (II)	ANUPAM SARMA	MANISH GOSWAMI
NILUTPAL BARUA	MRS. N. DEVI SARMA	KAMESWAR LASKAR	MRINMOY KHATANIAH
MS. B. DUTTA DAS	C.R. DAS	U.K. THAKURIA	DIPANKAR BORA
UTPAL CH. DAS	MS. ANJU TALUKDAR	J. M. DAS	SUMAN SHYAM
ARUP KR. SARMA (II)	S. P. DEY	MS. G. DAS LAHKAR	BEDADYUTI CHOWDHURY
MS. S. BARPUJARI	MRS. INDRANI SARMA (I)	CHANDRA BORUAH	MS. BORNALI BHUYAN
S.S. SAMADUR RAHMAN	MS. BHANU SENAPATI	S.P. SHARMA	MS. BANTI DUTTA
BISWAJIT PRASAD	DEBASIS SUR	BHUBANESWAR KALITA (II)	MS. MOUSHUMI DEKA
MS. M. PRADHAN	MS. ANURUPA DEY	N. K. GOLDSMITH	MS. CHANDANA NANDI
A.K. JAIN	D.C. BORAH	SURAJIT DUTTA	SUNIL AGARWAL
MS. JYOTIMALA KONWAR	R. K. PRADHAN	A.K. MEHTA	HARI KANTA DEKA (Sr. Adv.)
MS. CHANDANA DEKA	SANTANU BHATTACHARYYA	ANJAN J. SAIKIA	MS. REHANA BEGUM (I)
D.R. BORA	SATYAJEET SHARMA	A.K. BARUAH (II)	O.P. SAHARIA
H.R. KHAN	DEBA KR. DAS	BALDEV SINGH	S.C. ACHARYA
SYED I. RAHMAN	PRIYATOSH BHATTACHARJEE	Y.S. MANNAN	S.S. DUTTA
PARAMANANDA BORAH	PARITOSH PURKAYASTHA	RAJ SEKHAR	AKHTAR PARVEZ
JAYANTA TALUKDAR	MS. RINA BHATTACHARYYA	PULIN BISWAS	MS. N.S. THAKURIA
MS. BONTI SARMA	DEBAJIT BHATTACHARJEE	MONOJ BHAGABATI	S.S. MOZINDER BAROOAH
KULENDRA BHATTA	PRADIP DUTTA ROY	SONESWAR DAS	DIPU MANI THAKURIA
MS. A. DEKA LAHKAR	M.K. MAJUMDAR	MRINAL SARMA	JAINUL ABEDIN (II)
P.K. BARUAH (II)	B. M. CHOUDHURY	MD. A. ALAM KHAN	JAWRA MAIO
CHITTARANJAN GOSWAMI	SOUMITRA SAIKIA	MRS. J. CHAKRABORTY	JOGEN HANDIQUE
N.K. BARUA	SYED MD. T. CHISTIE	MS. S.B. CHOUDHURY	I.A. TALUKDAR
B.K. BAISHYA	DR (MRS.) M. PATHAK	U.S. AGARWALLA	BIKRAM CHOUDHURY
IFTE KHARAHMED	MS. KALPANA BARUAH	P.K. SENOWA	NABAJIT BHARALI
D.C. NATH	B.W. PHIRA	O.K. MAHESREE (Sr. Adv.)	MRS. H. M. PHUKAN
MS. NILUFAR RAFIQUE	S.R. RAVA	N.N. BHUYAN CHOUDHURY	A.R. MEDHI
ZAFAR IQBAL	MS. P.B. BHATTACHARJEE	SARBESWAR DAS	MD. BABULUR RAHMAN
MS. MEGHAMALA SHARMA	S.C. BHARALI	MRS. AMI B. SARMA	P.K. PODDAR
AJANTA SARMA	MANOJ AGARWAL	AFTAB ALAM	MD. ILIAS ALI
ADIL AHMED	HAREN DAS	J.K. ADHYAPOK	RAMKRISHNA BHATTACHARJEE
MS. NANDITA MORAL	MS. AJANTA NEOG	COL (RTD.) M. GOSWAMI	M.K. MISRA
MS. DEEPANJALEE DAS	ARNAB BISWAS	B.K. SINGH	R.J. BARUA
O.P. BHATI	SAHIDA BEGUM	MD. AYUB ALI	B. K. DUTTA
DR (MRS) P. CHAKRABARTY	MONMOHAN GOSWAMI	ADHIR S. CHOUDHURY	MRS. S. DAS BHUYAN
JAINUDDIN AHMED	P.C. CHOUDHURY	S.R. SAIKIA	MRS. M. RAJKUMARI
B. KARPUKAYASTHA	M.N. NATH	BAHADUR RAMCHIARY	ACHYUT OZAH
SIDHARTHA SARMA	MS. UMA CHAKRAVORTY	TAPAN DAS (II)	BIKAS HAZARIKA
A.K. DEY	MS. JUTHIKA CHAKRABORTY	MRS. PUSPA GOGOI	MS. MONI NATH

S. K. DAS	SHAJAHAN ALI	BHASKAR BARMAN	SANTOSH JAIN
RAHMAT ALI	DHIMAN TALUKDAR	MS. BIJU YA BAIRAGI	SUNIL KR. JAIN
DEVAJIT SAIKIA	U.P. BARUAH	PABITRA S. BHATTACHARYYA	DIPEN JYOTI DUTTA
MATIN B. U. AHMED	MS. ARUNIMA SENAPATI	SURAJIT BHARALI	MRS. BANANI DAS
B. K. HAZARIKA	MS. SUJATA CHANGKAKOTI	MS. BABINA BEGUM	RAJESH KR. CHAYENGIA
SONJOY SARMA	A.L. MANDAL	MS. NANDITA BHARALI	MS. ASHA TEWARI
MD. A. J. ATIA	UTPAL DAS (III)	SUJIT KR. GHOSH	MRS. R. BORO BORAH
ASHIF AHMED	S. K. KHAITAN	MISS. RUPALIM DAS	MISS. REKHA DEKA
MATIUR RAHMAN	MRS. V. L. SINGH	PRANAB SHARMA	MS. N. MEDHI KALITA
A.K. BASFOR	ARNAB JAN DEKA	MISS M.M. BORAH	MANASH GARODIA
SHOUMEN SENGUPTA	S. K. SINGH	MS. BANTI BAISHYA	JAKIRUL I. BORBHUIYA
D.K. JAIN	NIRAN BARAH	RADHA M. DAS	SUBIR BHATTACHARJEE
MS. MALLIKA DUTTA	MRS. A. A. BEGUM	PADMESWAR DEKA	MS. DIPIKA BORGOHAIN
AJUNGLA AIER	SONESWAR SAIKIA	ANUPAM CHAKRABORTY	MIRNALENDU CHOUDHURY
H. B. SARMA	J. P. CHAUHAN	ANGSHUMAN BORA	DHRUVAJYOTI PATHAK
PRAJNAN C. DEKA	DEBAJIT GOGOI	RAJEEV DAS	KAUSHIK HAZARIKA
ARINDAM BARTHAKUR	GAUTAM SOREN	BISWAMBHAR SHARMA	DILIP BARUAH (II)
M. J. DAS	AFSARUDDIN CHOUDHURY	HARGOBINDA BORUAH	MD. ABDUL MATLIB
P.K. TALUKDAR	JOGEN BORDOLOI	MS. JITUMONI SHARMA	RAJIB HAZARIKA
MS. MOHSYNA SYREEN	SUNIL KR. SINGHA	PUTUL CH. GOSWAMI	NABASHISH GOSWAMI
MS. K. M. PHUKAN	MRS. B. BHUYAN	RANJAN GOGOI	DEBASHISH BATTACHARYA
MS. J. RANI BORA	ARUN NATH	MISS. LOLITA RENGMA	KUMUD CH. BORO
MANASH BARUAH	MS. M. BORDOLOI	MISS. BASABI DAS	NARENDRA NATH JHA
K.K. BHATTA	SADHAN KALITA	MS. RUPANJALI DAS	RANDEEP SHARMA
MRS. RANI DUTTA	CHINMOY BHATTACHARYYA	MANISH CHOUDHURY	MS. TAMANNA BORA
ASLAM KHAN	ANUPAM CHAUDHURY	MISS. MARAMEE GOGOI	MRS. FARIDA BEGUM
PRANAB CHAKRABORTY	PRABAL KATAKI	NABIN DEB NATH	NEELANJAN DEKA
MS. PURABI KALITA	SANJU GANGULY	MRS. CHAYA DEVI	DEVASHIS BARUAH
JAYANTA DEKA	R.K. BOTHRA	MS. BASHARI SEAL	MS. MEETA DEY
NAVAROON NATH	MS. NAVANITA MITRA	MISS. DEBALINA CHOUDHURY	TUSHAR KT. RAJKUMAR
MS. NIRMALI TALUKDAR	RAM NAKSHTRA	MS. SMRITISHREE CHAKRAVARTY	MISS. S. MADHURI NEOG
N.A. LASKAR	S.N. RAY	MISS. MAMANI BASAR	MRS. RUNUMI DAS
NAJROL HAQUE	D.K. SARMAH	MISS. SANCHITA ROY	MISS. B. MAYA CHHETRI
MITHUN TALUKDAR	MS. ANUPAMA DASS	MISS. ANJALI DAS	MD. MASUD-UR-RAHMAN HAZARIKA
KANHAIYALAL GUPTA	MISS. R. DEKA	DIPAK KR. KALITA	TAPAN CH. DAS (III)
MRS. M. GOHAIN	L.K. BORAH	NURUL I. CHOUDHURY	SANJAY KR. CHAKRABORTY
MRS. GITA MEDHI	R.K. ADHIKARY	MD. A.K. HOSSAIN	MRS. D. BAISHYA (GOGOI)
B.S. BASUMATARY	S.K. SHARMA	MS. KAVERI MEDHI	MS. ANJU AHMED
N. P. DAS	MISS. ANITA DAS	KAUSHIK GOSWAMI	ROBIN KR. DUTTA
DHRUBA KR. SAIKIA (Sr. Adv.)	J. K. SARMA	ABDUR R. SHEIKH	SHARIF UDDIN
INDRANEE CHOWDHURY	MRS. M. CHOWDHURY	MS. TAPASI DAS	MRIDUL KR DAS
MRS. R. S. CHOWDHURY	ZIAUL ALAM	HEMANTA KR. SARMA (II)	MRS. CHANDANA SHOME
SUBRAT BHUYAN (I)	MS. N. HOMCHAUDHURY	MISS. DIPSHIKHA DAS	RITE Parna HAZARIKA
MRS. JYAISSA SIKDAR	S.K. SINHA	RAJESH KR. BHATRA	ABHIJIT DAS
MRS. M. SARMA BARUAH	ROMEN BARUAH	SAGAR RAVI G.	MS. KANCHAN NEWAR
J. P. DAS	ARUPANANDA CHOWDHURY	PADMADHAR UPADHYAY	HRISHIKESH DAS
HIRALAL MAURYA	NILADRI BHATTACHARYYA	MISS. PEACE LAHKAR	PRABIN DAS
KAMALAKSHYA DAS	MS. I. KRISHNATRAIYA	IKBAL H. SAIKIA	ANKUR BHUYAN
MS. IPSITA GOHAIN	MS. PAHARI SAIKIA	DIBYAJYOTI BORAH	MRS. SHAHNAZ BEGUM
MS. DIPASHREE SINHA	N. K. BARKAKATI	MISS. HASINA YESMIN	DEVA KR. DAS (II)
MS. NIRUPAMA BARUAH	ASHIM KR. CHOUDHURY	MRS. JURI D. BARMAN	MS. ROUSHANARA CHOUDHURY
MS. PAPIA CHAKRABORTY	MS. S. HAZARIKA	MISS. ASMINA BEGUM	RABINDRA CH. PAUL
HAREKRISHNA DEKA	RUPJIT DE	MRS. RAKHEE B DEB	MS. M. BHATTACHARJEE
SAJID RAHMAN	R.K. NATH	MRINMOY DUTTA	MS. NAVANITA BARUAH
MS. APARNA AJITSARIA	D. J. DUTTA	MISS. SANTANA SARMA	UJJAL KR. GOSWAMI
G.B. DAS	R.K. SARMA	BIMAL SARMAH	MRINAL KT. NATH
DEBAJEET THAOSEN	DINAMANI SARMAH	AMBAR BARKATAKI	DURGA P. MANDAL
S.K. MEDHI (II)	PARTHA CHOUDHURY	MISS. NIZIFA KHANAM	MISS. NAMITA CHOUDHURY
BEGUM R. A. SULTANA	B.P. SINHA	MS. BARNALI MAHANTA	DILIP KR. JAIN
ALOK DEB	ROFIQUDDINAHMED	MIZAZUR R. BARBHUOYA	MISS. IJUMONI THAKURIA
MS. B. CHAKRABARTTY	AISWARYYA SARMA	SANJAY ROY	ARUN DEV CHOUDHURY
MS. INDRANI CHETIA	MS. A. BARUA	IMTI LONGJEM	NAKUL KALITA
MS. ANUPAMA DEVI	MD. NIZAMUDDIN SEIKH	MISS. BIPASHA SARKAR	MS. MUNMUN B. SARMA
SIDDHARTH BARUAH	DIGANTA GOGOI	MISS. RINI SHARMA	MISS. RANJUMONI NEWAR
S.R. RAJBONGSHI	SANJIB ROY	SHAMIMA JAHAN	MOIRANGTHEM G. SINGH
K.K. BHATTACHARYYA	MS. KALPANA GOGOI (SARMAH)	NILOUTPAL RAJKHOWA	SANDIP BHATTACHARJEE
MS. MANJULIKA BAROOAH	ANIRBAN DAS	R.K. DEV CHOUDHURY	DEBASHISH SAIKIA
MS. MANJUSHA JHA	MRS. INDRANI CHOUDHURY	SONIT KR. SAIKIA	NANDAN SARKAR
MD. KHORSHED ALI	ANAN KR. BHUYAN	MISS. SEWALI KEOT	SOFIQR RAHMAN
ZAHANGIR HUSSAIN	PALASH DAS	MS. MITALI MAHANTA	UDAY J. SAIKIA
S. N. DEV PUZARI	MS. BIPAAKKHI BORTHAKUR	GAUTAM KR. SARMA	PANKAJ KR. DEKA
DIGANTA KR. MISRA	DIPAK KR. DEY.	SHAHAB UD. MAZUMDAR	IMRAN H. LASKAR
MD. AFTAB HUSSIAN	PARTHA P. BARUAH	ABDUL MANNAF	MS. BANASHREE GOGOI
MRS. N. S. AHMED ISLAM	AJIT KR. DUTTA	RAGHUNATH PD. ROY	MISS. HIRAMONI DEKA
MS. G.R. MAHILARY	MD. BAHARUL ISLAM (I)	NURMOHAMMOD SARKAR	
M.K. MODI	MD. TARIQUL ISLAM		
I.A. HAZARIKA	ABU SAYED		

ISWAR CH. GOGOI	SUDIPTO BHATTACHARJEE	MRS. RUBI G. GOHAIN BARUAH	MISS DIPANJALI DEKA
MISS BIJOYA SINHA	PRAHLAD KR. BRAHMA	MISS. JOYATI PAUL	MD. ALAM GEER
MD. KUJBAN ALI	MS. JAGRITI RAJKUMARI	MISS. ANOWARA MAZUMDAR	NUR ISLAM
SAHIDUL H. SARKAR	KUSH RAM BORA	MISS. MADHUSMITA BAISHYA	BABUL DEKA
GAUTAM SHARMA	MS. DEEPALEI KALITA	ABHIJIT DAS	AJOY KR. PHUKAN
MISS. ADITI BHATTACJARJEE	DEEPAK BORA	BIJOY KR. DAS	ATAL TEWARI
DHRUBA BANIA	DIPANKAR PD. BORAH	JAHURUL ISLAM	MISS WAHEEDA REHMAN
GAUTAM CHAUDHURY	RAJESH KR. AGARWAL	MISS. GITUMANI DEKA	N. UNNI K. NAIR
SATYABRAT DEV SARMA	MRS. SACHITRA BORA	MS. HIRANYAMAYEE BARUA	NABADIP BAROOAH
MRS. NIRADA SEAL	SUJOY GOSWAMI	MD. JEHIRUL I. AHMED	J. A. HASSAN
NARAYAN D. BHUYAN	RINKU MAHANTA	MS. PRTIBHA DEKA	MISS SANGEETA SARKAR
KULAJIT DAS	JAIDEEP PURKAYASTHA	MRS. S. BORPATRA GOHAIN	ANJAN KR. DAS
MD. ASLAM KHAN (II)	ZAKIRUL AHSAN	MRS. MANASI DAS	MISS JAYA CHANDA
SAMIUL MUNIR	MISS. RINKI BISWAS	SYED S. FAROOQUE	NITESH BHATRA
SANTANU GOSWAMI	MISS. SHABNAM CHETTRY	PARANGAM N. GOSWAMI	MISS DOROTHY ROY
NARAYAN SHARMA	MISS. MANASHI CHOUDHURY	ANOWAR HUSSAIN	MS. ARPANA BORAH PHUKAN
MS. PANCHALI BRAHMA	SANTANU RAJ GOGOI	ADITYA HAZARIKA	MISS LIPKA TALUKDAR
MANISH NATH	MISS. SHARMILA DAS	SHIMANTA NEOGI	MISS MEGHALI DEHINGIA
MISS. REHNA BEGUM (II)	MRS. RUPREKHA DAS	RUPAK DHAR	MISS RIMLY BARUAH
MS. RAJI CHETRI	MS. ARPITA PAUL	TAPAS DHAR	MS. BIPASHA DAS
KISHOR KR. BHANSALI	JOY DAS	RAJA JOY PHOOKAN	MS. PRANITA DAS
DIBAKAR BORAH	DHRUPAD KASHYAP DAS	MANOJ KR. SHARMA (I)	ABHIJEET KR. BARUAH
NARESH MARKANDA	MS. SARMISTHA BARUA	ROUSHAN LAL	SULTAN AHMED
MRS. MAITREYEE BORAH	MRS. PRANITA PATHAK	MD. ROFIQUL ALOM	MISS BARNALI BARUAH
JAYANTA KR. PARAJULI	MS. MOUSHUMI DAS	MISS. PRANATI DAS	MRS. M. MAZUMDER DEB
BAPAN CHOWDHURY	MS. BULIE SARMAH	RATUL DAS	MS. PANKAJA UPADHYAY
UTPAL KR. KALITA	MS. NANDINI MUKHARJEE	MISS. BAGMITA SARMA	THANESWAR SARMA
MS. APARAJITA SAIKIA	NEERAJ ANAND	MISS. P. R. MAHANTA	ASHIM TALUKDAR
MRS. MEERA H. BORAH	GITARTHA PATHAK	SANTANU BORTHAKUR	ABID ALI
DEBABRATA SAHA	SANKAR P. BHATTACHARJEE	MISS. MITALI BHUYAN	MS. SIMA GUPTA
MS. ANIMITA GOSWAMI	MD. KOHINOOR ISLAM	MISS. SABINA YASMIN	D. N. BHATTACHARYYA
MS. MANOSHI SHARMA	SYED MUSFIQUR RAHMAN	KISHORE KR. HAZARIKA	MISS SUDAKSHINA KHANIKAR
MISS. SATYAWATEE KONWAR	PUSPENDRA KR. MEDHI	MOYNUL H. CHOUDHURY (2)	ASHIMANTA GOSWAMI
MD. JAKIR H. KHAN	SANJIB KR. SINGHA	JONAB ALI AHMED	ANIL SHARMA BHATRA
BIJAN KR. MAHAJAN	MISS. NILAKSHI GOSWAMI	BHASKAR NATH	K. R. PATGIRI
ABHIJIT BHATTACHARJEE (II)	MISS. MANISHA SHARMA	ALIN SARMA	DEBENDRA SAHARIA
ARSHAD CHAUDHURY	GAUTAM RAHUL	KULA PD. GOGOI	RAJIB SARMA
PRANAB KR. DAS	MS. ANITA VERMA	H. M. A. MANNAN LASKAR	MUSTAFA JAMAL QUADIR
MS. MITALEE LAHKAR	TONGPOK PONGENER	BIBHASH PATHAK	MISS MANASKANTA BARUAH
KHANINDRA LAHKAR	ANIL GOHAIN	MD. JYOTSHNA ALI	MISS KAVITA K. JAIN
MS. MANJU BORDOLOI	MISS. ANUJITA BORA	JITU BORAH	TAPAN RANJAN DAS
SUSHANTA S. BAROOAH	SANJAY KR. SINGH	MISS BABITA DAS	TRIDIB KALITA
MS. S. HAZARIKA (BORA)	SANJIB BARUAH	MISS RUNMANI DEKA	MS. MAMONI ROY
MD. ASLAM	MISS. SOBHANA SAIKIA	MISS MURCHAN SARMA	SAIDUL ISLAM
PRANJAL DAS	MISS. MOON BARUAH	ASHOK KR. BORA	MS. SHAMIMA BEGUM
MS. PANNA SHARMA	BRIJESH SHARMA	RANJAN KR. BHARALI	DIPANKAR BAGCHI
MS. MONALISA KONWAR	MISS. RAKHI PATHAK	BIJAY KRISHNA SEN	SHYAMAL AICH
SANDI K. DEORI	RATAN CH. DAS	MISS MEDHA LILA GOPE	MS. KANIKA SINGHA
MS. M. CHAKRABORTY	NABAJIT NARZARY	DR N.G. GOSWAMI	JAGADISH CH. GOGOI
DEBOJIT SENAPATI	SAFIQUL HUSSAIN	KASHEM BHUYAN	MISS SWARNALI S. CHOUDHURY
RAJKUMART. SINGH	NASIR UDDIN	MISS LIYANA RAHMAN	HARIBRATA CHANDA
MS. B. GHOSH (SEN)	MS. N. M. BORDOLOI (BORA)	M. U. MONDAL	MUKUT CH. BHATTA
MS. TASFIA HUSSAIN	PRAKASH KR. BOTHRA	MISS PARUL DAS	SUJIT KR. ROY
MRS. MEHBOOBA BEGUM	BIJOY CHETIA	JAYABRATA SINHA	RAJU GOSWAMI
JAI KISHAN BAJAJ	SUBHAJIT BANIK	MISS BIJAYA HAZARIKA	NANI G. KUNDU
MS. JAYATI PURKAYASTHA	SAHADEV DAS	MISS SUMITA CHOUDHURY	SHEKHAR CHAKRABORTY
MS. PAREE GOGOI	DR K. UDDIN AHMED	DEBAJIT BARUAH	OM P. AGARWAL
A. M. BARBUIYA	MD. A. Q. AKANDA	MISS DIPANJANA NANDI	RANABRATA BANERJEE
MISS. ARJUMANDA BHANU	PRADIP KR. AGARWALA	ABDUL KASHIM TALUKDAR	MS. SUMITRA SARMA
MS. KANGKI BORKATAKI	MD. FARID U. BARBUIYA	BIKASH SARAF	MRS. BANDANA DEKA
BINOY PATHAK	MISS. NIYATI KALITA	MS. AMVALIKA MEDHI	TARUN BORA
NITYANANDA UPADHYAYA	MRS. SADHANA KALITA	BABUL KUMAR DAIMARI	MOTI RAJ ADHIKARI
SANJIT SHIL	ARUP GOSWAMI (II)	MISS IVALINA DEKA	MISS SABBINA YASMIN
MS. JULIE MAHANTA	MS. ARUNDHATI BORA	SANJIB GOSWAMI	BISWAJIT BURAGOHAIN
MRS. MADHABI SAIKIA	MS. RITAMANI GOSWAMI	SABYASACHI P. CHOUDHURY	MRS. BOBY G. BURAGOHAIN
MISS. BABITA RANI DAS	SHUROT ZAMAL SHEIKH	DEBA KUMAR BORDOLOI	MISS SANGEETA BURAGOHAIN
MISS. DOLORINA PATHAK	SUMAN CHETIA	MANINDRA CHANDRA DAS	NEEL KAMAL DEV NATH
SUBHRANGSU DHAR	ALAKESH DEV SARMAH	MUL HOQUE AHMED	MISS DIPANNITA CHAKRABORTY
PARAMA KUMAR GOGOI	RANJIT KR. GOSWAMI	BATU KRISHNA BORAH	NAZMUL I. MAZARBHUIYA
MISS. GOPA SUTRADHAR	JAKIR HUSSAIN SAIKIA	MISS BANDITA DEY	PRASANTA HAZARIKA
IKBAL AHMED	BHUPENCH. PEGU	MISS JULI GOGOI	MS. NAZNEEN AHMED
SANJIB GOGOI	KUNTAL SHARMA PATHAK	MS. V. N. LASKAR	RIYAJUDDIN ANSARI
ABHIJIT BHATTACHARYA (III)	DEEPAK KEJRIWAL	MISS RANJITA VERMA	SOURAV SHARMA
	MISS. AMI SAIKIA	HARINARAYAN SARMA	MS. SIMA RANI DEY

MS. SWARNALATA GOSWAMI
 MAINUL H. BARBHUYAN
 MUKTI RAM LASKAR
 MISS BINITA BARUAH
 RAFICUL ISLAM (II)
 MISS KAMALA SINGHA
 MISS ANUPAMA ROY
 BISWAJIT CHAKRABORTY
 MD. RAFIKUL ISLAM (III)
 BINODAN TALUKDAR
 MISS MINERVA BARTHAKUR
 MISS NITU HAWELIA
 RAHUL BEZBARUAH
 ABU NASERUDDIN AHMED
 SUMIT DAS
 SANACHOWBA SINGHA
 YUNUSH AHMED
 MISS RITA DEVI
 N. ANIX SINGH
 BANDAN KR. KAR
 BIKRAM MALAKAR
 LALIT KR. MINDA
 MD. FAJLEY K.R. AHMED
 AMZAD HUSSAIN
 PHANINDRA KALITA
 JITEN PAYENG
 MS. KABERI DEKA
 PRADIP KR. KALITA (II)
 SANTANU BORA
 KARABI KALITA
 MISS MANIKA CHOUDHURY
 MISS RUMA DAS
 RAFIQUL ISLAM (IV)
 MASTER SHELIM
 MRS. SUNITI KALITA
 MD. NEKIBUDDIN AHMED
 RAJIB BORPUJARI
 DIGANTA BARMAN
 SAMIR DA
 ABDUL HASHEM KHANDAKER
 DR. TILOK DASGUPTA
 ASHIM KUAMR BARUAH
 SANJAY SINGH
 PRATIM KR. CHAKRABORTY
 MOHD. INAM UDDIN
 NEELOTPAL DEKA
 MS. RUBINA SULTANA
 PARSWAJYOTI DAS NAIR
 MS. AYESHA SIDDHIKA

MS. BHARATI MUKHERJEE
 MS. MALABIKA P. GOGOI
 SRAVAN KR. TALUKDAR
 HIFZUL I. CHOUDHURY
 SUSHANTA DAS
 AMIT JALLAN
 ISTIAQUE ALAM
 RAJIB CHAKRABORTY
 LASHMI N. DIHINGIA
 RAKESH DUBEY
 DEVJYOTI CHOUDHURY
 PRIYANKU SUNDI
 SUBRATA NATH (II)
 MISS GITY KALITA
 ROSHAN MALOO (JAIN)
 MS. ONTIMA SHARMA
 TAPAN ROY
 MOINUL HOQUE ANSARY
 MD. RAHMAT ALI (II)
 MISS MARY GOGOI
 IDRISH CHOUDHURY
 MS. MINAKSHI BHATTACHARJEE
 JYOTIRMOY PATOWARY
 SHEELADITYA
 MADHURYA MAHANTA
 MISS SHEHNAZ RASUL
 RASIDUL HUSSAIN
 MISS ANJANA SINGHA
 MD. ABUBAKKAR SIDDIQUE
 ABDUL AWAL
 SOHEL ALIM
 JAHID M. A. CHOUDHURY
 MISS JULFIYA BEGUM
 MD. HOSNUL HOQUE
 TRIDIB BAIDYA
 SANTANU KR. SARKAR
 PRASANTA S. DEKA
 MS. BINITA SWARGIARY
 MISS SNIGDHA DAS
 ATANU GANGULY
 BHARGAV SARMA
 TALAT H. HAZARIKA
 DIPAYAN DUTTA
 GHANASHYAM DAS
 NAYANJYOTI MEDHI
 MS. MOON MOON LASKAR
 DILIP DEY
 MANOJ KR. SARMA (II)
 MRS. JENNIFER ZAMAN

GURVIR SINGH SODHI
 MD. GIASH UDDIN
 MS. JULIANA RAHMAN
 MUSTAKIM RAHMAN
 PRANJAL BORTHAKUR
 BIPUL KR. DAS
 ASHOK KR. BORAH (2)
 MISS PALLAVI TALUKDAR
 INDRAJEET SHARMA
 SUKUMAR SARMA
 NAYAN JT. SARMA
 RITU BARNA DEKA
 MS. MOMITA BARAH
 MISS LIPIKA DEVI
 RITURAJ BISWAS
 MISS SEEMA CHAKRABORTY
 SATYAJIT KR. SHARMAH THAKUR
 DR MATIUR RAHMAN
 MRS. P. DUTTA BUJARBARUAH
 AMAL KALITA
 MS. MANJU AGARWALA
 MOBARAQE HUSSAIN
 PURBADRI BANERJEE
 MRS. C. BARUAH TALUKDAR
 ZAKIR HUSSAIN
 MAZHARUL ISLAM
 MRIDUL KR. BORAH
 MRS. NANDITA NATH
 MISS KALPANA TALUKDAR
 BHUPEN KUMAR
 MS. MITALI GOGOI
 MISS RULI BARUAH
 DIGBIJOY MANDAL
 SANTANU PARASHAR
 MS. MRINALEE BHUYAN
 SWAPAN KUMAR DAS
 MS. ALPANA SAIKIA
 MISS NASHREEN AHMED
 MISS NILAKSHI BARMAN
 SAIKH MD. A. PAHLAVI
 SHAH NEWAJ AHMED
 MRS. ABHINANDITA CHAKRABARTY
 MRS. NIBEDITA SARMAH
 MANASH HALOI
 MISS SUSMITA KANUNGUE
 MS. TEENA SHARMA
 MS. MANISHA SARMAH
 MISS BIJU RANI KALITA
 MISS BARASHA DAS

SAMUDRAGUPTA DUTTA
 MISS KABITA GOSWAMI
 RAJEEB KALITA
 TRIDEEP BARUAH
 MS. AFSANA IRFAN
 MRS. DIKSHA H. BAROOWA
 MS. TRIPTI PATOWARY
 KRISHNA KT. DAS
 NAYAN MONI HAZARIKA
 ZAKIR HUSSAIN (II)
 ABDUS S. AKAND
 MRS. SABINA YESMIN (II)
 MRIDUL MAHANTA
 MRS. SONGITA MAHANTA
 ABDUL GONI
 TILAK RANJAN SARMA
 MD. BAHARUL ISLAM (II)
 MOHENDRA DEKA
 MRS. BABLI DAS SARKAR
 JONE KUMAR SENAPATI
 IFTIQUER RAFIQUE
 IDRISH ALI SHEIKH
 MISS ELAKSHI DEKA
 MD. ABDUL AWAL ALAMGIR
 KAMAL KISHORE GOSWAMI
 BHASKAR JYOTI DAS
 BIBEKA NANDA GOGOI
 DHRUBOJYOTI CHAKRABORTY
 MS. ARUNDHUTI BARUAH
 ARUNANGSHU DHAR
 MS. SHABANA AZIZ CHOWDHURY
 TAPAN RANJAN DEURI
 MANOJ KR. SARMA (III)
 MRIDUPAWAN GOSWAMI
 AMLAN SARMA
 MS. MADHURIMA DUTTA
 AMIT GOYAL
 DEBASISH SINGHA
 YADAV PRAN DAS
 JAGAT CHANDRA BORAH
 ANGSHUMAN SARMA
 MS. TINKU SOM
 MD. IMRUL HASSAN
 MS. APARAJITA BHUYAN
 BHUPEN SARMA
 BISHWAJYOTI PATHAK
 AZIM HUSSAIN LASKAR

Received from the executant,
 satisfied and accepted

Abdul Karim Sif das
 Advocate

Mr/Ms..... will lead
 me/us in the case.

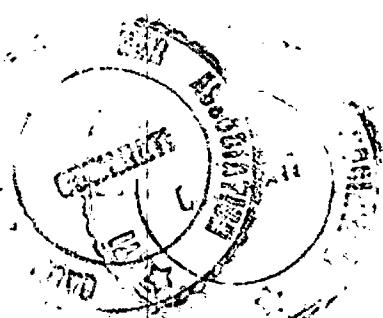
And Accepted

Jalangis Alom Azad
 Advocate

And Accepted

And Accepted

Advocate



From,

Gahangir Hlam Azaad
Advocate

40

To, CG. SC

Sub :- Filing of OA No - - - - 105
Birendra Narayan Barman
The Union of India & ors.

Sir,
please kindly take the notice of
filing of the above noted case

Yours sincerely

Gahangir Hlam Azaad
Advocate

Copy received

M. H. Ahmed
17/11/06

by CGSC